GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 4203 TO BE ANSWERED ON 27.03.2023

National Wetland Conservation Programme

4203. SHRI SANJAY KAKA PATIL: SHRI KURUVA GORANTLA MADHAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details about the National Wetlands Conservation Programme and funds allocated under the programme during the last three years;
- (b) whether the Government has created any data registry of the number of wetlands in the country;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the details of the measures taken by the Government to identify and notify wetlands for preservation;
- (e) whether the Government has taken any steps to bring awareness among local communities and to enforce certain regulations for human activities; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) Ministry of Environment, Forest & Climate Change (MoEF&CC) provided financial assistance to the States/Union Territories under the National Wetlands Conservation Programme (NWCP) and National Lake Conservation Plan (NLCP) for conservation and management of identified wetlands and lakes respectively in the country till the year 2012-13. In order to have better synergy and to avoid overlap, both the schemes of NWCP & NLCP have been merged into a centrally sponsored scheme namely 'National Plan for Conservation of Aquatic Eco-systems' (NPCA) in February, 2013. Accordingly, MoEF&CC is currently implementing NPCA scheme for conservation and management of wetlands (includes lakes) in the country on cost sharing basis between Central Government and respective State Governments. The State/UT-wise detail of funds allocated as central share during last 3 years is given as **Annexure-1**.
- (b) &(c) As per the "National Wetland Decadal Change Atlas, 2017 published by Space Applications Centre- ISRO Ahmedabad, a total of 2,31,195 wetlands (at 1:50000 scales and area >= 2.25 ha) have been mapped in the Country. The total wetland area estimated is 15.98 million hectare (mha) including rivers and excluding paddy field areas that is around 4.86% of the geographic area of the country. The State/UT-wise wetland distribution is at **Annexure-2.**

- (d) MoEF&CC has notified Wetlands (Conservation and Management) Rules, 2017 under the provisions of the Environment (Protection) Act, 1986 as regulatory framework for conservation and management of wetlands across the country to conserve, manage and maintain the ecological character of the wetlands without restricting the wise use. Vide these Rules, inter-alia, the State/UT Wetland Authorities have been constituted and powers for identification and notification of wetlands have been delegated to the State Governments and UT Administrations.
- (e)& (f) MoEF&CC, by organizing regional workshops and number of programmes on the occasion of World Wetlands Day each year, creates awareness among the wetland managers, state governments officials, local communities regarding the importance of wetlands conservation and policy and regulatory framework available for conservation of wetlands.

Annexure-1

Annexure-1 referred to in reply to part (a) of Lok Sabha Unstarred Q. No. 4203 to be answered on Thursday, the 27^{th} March, 2023 on 'National Wetland Conservation Programme'

(Amount in Rs Crores)

S. No.	State	2019-20	2020-21	2021-22
1	Arunachal Pradesh	1.21	-	-
2	Bihar	0.79	-	-
3	Gujarat	1.52	-	3.00
4	Haryana	0.49	-	-
5	H.P.	0.12	-	-
6	Jammu & Kashmir	1.68	-	-
7	Karnataka	-	-	-
8	Kerala	-	-	-
9	Madhya Pradesh	8.41	7.00	5.4097
10.	Manipur	-	7.92	18.00211
11.	Mizoram	1.92	2.78	4.16877
12.	Maharashtra	3.90	8.10	3.00
13.	Nagaland	5.62	0.50	-
14.	Odisha	4.10	5.38	1.65
15.	Puducherry	0.50	-	-
16.	Punjab	-	-	-
17.	Rajasthan	-	-	-
18.	Sikkim	2.60	-	0.40408
19.	Tamil Nadu	1.37	-	-
19.	Tripura	3.13	-	-
20.	Uttar Pradesh	2.93	0.95	0.36534
21	West Bengal	4.29	-	-
	Total	44.58	32.63	36.00

Annexure-2 referred to in reply to part (b) &(c) of Lok Sabha Unstarred Q. No. 4203 to be answered on Thursday, the 27th March, 2023 on 'National Wetland Conservation Programme'

State-wise wetland distribution in India

State-wise wetland distribution in India Decadal wetland inventory in different States						
	Document 11		2017-18			
S. No.	State Name	Number	Area (ha)	Area (% of wetland)		
1	Andhra Pradesh	24104	1141606	7.14		
2	Arunachal Pradesh	1182	151104	0.95		
3	Assam	5902	849078	5.31		
4	Bihar	4526	374766	2.34		
5	Chhattisgarh	11457	342443	2.14		
6	Goa	742	24749	0.15		
7	Gujarat	17613	3499429	21.9		
8	Haryana	1905	33649	0.21		
9	Himachal Pradesh	215	94011	0.59		
10	Jharkhand	2635	187045	1.17		
11	Karnataka	14936	787127	4.93		
12	Kerala	1399	158336	0.99		
13	Madhya Pradesh	13947	861736	5.39		
14	Maharashtra	25935	1152625	7.21		
15	Manipur	132	67408	0.42		
16	Meghalaya	225	31002	0.19		
17	Mizoram	127	19476	0.12		
18	Nagaland	148	21118	0.13		
19	Odisha	13331	719942	4.5		
20	Punjab	1190	47024	0.29		
21	Rajasthan	13321	778824	4.87		
22	Sikkim	259	7049	0.04		
23	Tamil Nadu	26883	925712	5.79		
24	Telangana	12338	566680	3.55		
25	Tripura	416	18438	0.12		
26	Uttar Pradesh	18555	1104562	6.91		
27	Uttarakhand	172	112882	0.71		
28	West Bengal	12955	1130127	7.07		

29	Andaman&Nicobar	2774	143238	0.9
30	Chandigarh	11	336	0
31	Dadra NagarHaveli	12	2063	0.01
32	Daman and Diu	59	2728	0.02
33	Delhi	123	2773	0.02
34	Jammu & Kashmir	404	164110	1.03
35	Lakshadweep	50	79716	0.5
36	Ladakh	1073	373049	2.33
37	Puducherry	139	5555	0.03
	Total	231195	15981516	100